

**Central Administrative Tribunal  
Principal Bench**

**OA No.798/2013**

New Delhi, this the 30<sup>th</sup> day of August, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

Mr. Alok Kumar Datta  
Ex. Assistant Manager (Mechanical)  
Emp. Code: 9815, R/o 176 D, Pocket C  
Mayur Vihar Phase II  
Delhi-110091. ....Applicant

(By Advocate: None)

Versus

1. Union of India  
Through its Secretary  
Ministry of Urban Affairs and Poverty Alleviation  
Nirman Bhawan  
New Delhi-110001.
  
2. M/s Hindustan Prefab Limited  
Through its Chairman-cum-Managing Director  
Jangpura, New Delhi-110014. ....Respondents

(By Advocate: Shri Praveen Kumar Mehdiratta)

**ORDER (ORAL)**

**Justice L. Narasimha Reddy:-**

The OA is being listed for the past several dates. Therefore, it was directed to be listed for hearing on 23.08.2018. When it was noticed that there was no representation for the applicant, it was directed to be

listed for dismissal on 24.08.2018. Ever since then, it was listed three times and for the 4<sup>th</sup> time today. There is no representation for the applicant today also.

2. The OA is accordingly dismissed for default. There shall be no order as to costs.

**(Aradhana Johri)**  
**Member(A)**

**(Justice L. Narasimha Reddy)**  
**Chairman**

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